



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

IT IS FOR INFORMATION OF ALL CONCERNED THAT ON
10-09-2019(TUESDAY):

1. **SPECIAL DIVISION BENCH** COMPRISING OF **HON'BLE MR. JUSTICE MANASH RANJAN PATHAK** AND **HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI** WILL **NOT SIT** AND THE MATTERS LISTED BEFORE THIS BENCH IS **DEFERRED** AND WILL BE NOTIFIED LATER ON.
2. MATTERS LISTED BEFORE THE SINGLE BENCH OF **HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI** WILL BE TAKEN UP BY THE SINGLE BENCH OF **HON'BLE MR. JUSTICE MANASH RANJAN PATHAK** ALONG WITH THE MATTERS LISTED BEFORE HIS LORDSHIPS BENCH AT **10:30 A.M.**

BY ORDER

DATED 9TH DAY OF SEPTEMBER, 2019